## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	2
COMPANY PETITION/APPLICATION NO.	CA (CAA) 116/230/HDB/2017
NAME OF THE COMPANY	Aptar Beauty & Home India Private Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	Aptar Beauty & Home India Private Limited
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	230

## Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMBR SANGAM	ADVOCATE	9000 66607/2 Sungamnasush@grailian	My

## Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
3			

Heard Shri Naresh Kumar Sangam, Learned Counsel for the Petitioner. Post the case for final hearing on 06.11.2017.

Member (T)

Member (J

Bm